

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 122

IA Nos. 2754/2023, 2593/2023
2928/2023, 409/2024, 648/2024
894/2024, 895/2024
In
CP (IB) No. 218/Chd/Chd/2018
(Admitted)

IN THE MATTER OF:

Gangotri Steel Syndicate

...Petitioner

Vs.

Jaycon Infrastructure Ltd.

...Respondent

Under Section: 9, 60(5), 74(3) IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.07.2024 in supplementary list.

-sd-
Court Officer

June 05, 2024
SM